

**GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

**LOK SABHA  
UNSTARRED QUESTION NO. 3632  
TO BE ANSWERED ON 15<sup>th</sup> JULY, 2019**

**Khader Commission Report**

**3632. SHRI KODIKUNNIL SURESH:**

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is aware that the Government of Kerala has implemented the Khader Commission Report in Secondary and Higher Secondary level in the State; and
- (b) if so, the details thereof along with the reason therefor?

**ANSWER  
MINISTER OF HUMAN RESOURCE DEVELOPMENT  
(SHRI RAMESH POKHRIYAL 'NISHANK')**

(a) and (b) The Government of Kerala has informed that the State Government had constituted an Expert Committee headed by Dr. M.A. Khader for recommending an exhaustive and full scale implementation of the Right of Children to Free and Compulsory Education (RTE) Act, 2009 after a careful assessment and review of all levels of School Education (-2 to +2) system. Upon receipt of the report, Kerala Government have approved the report 'in principle' since the report entails a futuristic and holistic approach to transform the school education system of Kerala to ensure quality education. The State Government has also informed that they undertook consultations with representatives of Service Organizations, Managers of Corporate Educational Agencies, Representatives of Chairpersons of Local Self Government Institutions and Students Organizations; and after considering the suggestions that emerged in the meeting with the above mentioned stake holders, Kerala Government took a policy decision to implement some of the recommendations in the first phase.

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